

DIVISION BENCH
COURT - I

O-234

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/133(KB)2023
IA(COMPANIES.ACT)/57(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND MAY 2024

IN THE MATTER OF	SUNITA AGARWAL VS DIPTENDU EXIM PRIVATE LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physically)

Mr. Shaunak Ghosh, Adv. : For Petitioner
Mr. Rajib Mullick, Adv.
Mr. Shreyashi Maity, Adv.
Mr. S. Sen, Adv.

Ms. Swapna Choubey, Adv. : For Respondents
Mr. Mohan Ram Goenka, PCS

ORDER

1. Ld. Counsel/Authorized Representative for the parties present.
2. At request, final opportunity of one week is allowed for filing objections. If the same is not done within the extended time, right to file the same shall stand closed.
3. Post this matter on **11/7/2024**. Interim order, if any, shall continue till the next date of hearing.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**